



**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated: 10.10.2016

**ORDER NO. 141 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 134 of 2016 for CESTAT Bangalore to the extent indicated below:-

**From 13.10.2016 to 14.10.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear all Division Bench matters.

**By Order**

  
**(Mohinder Singh)**  
**Deputy Registrar**

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**Dy. Registrar**